

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

**NOTIFICATION**  
**INCOME-TAX**

No. 6679 (F.No. 203/165/82 -ITA.II) : ~~XXXXXXXXXXXXXXXXXXXX~~ continuation of this  
~~XXXXXXXXXXXXXXXXXXXX~~ P.No. 200/XXXX/XXXXXXX-ITA.II) dated  
~~XXXXXXXXXXXXXXXXXXXX~~

- i) That the **National Association of Geographers, India, New Delhi** will maintain a separate account of the sums received by it for scientific research.
- i) That the said **Institute** will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- i) That the said **Institute** will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
- v) That the said **Institute** will apply to Central Board of Direct Taxes, Ministry of Finance, (Department of Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension. Applications received after the date of expiry of approval are liable to be rejected.

National Association of Geographers, India,  
C/o Indian Statistical Institute,  
Regional Survey Unit,  
7, S.J.S. Sansanwal Marg,  
New Delhi-110 016.

Contd..... 2/-

This Notification is effective for a period from  
**16.2.1985 to 31.3.1987.**

*edf*  
**( Girish Dave )**  
**Under Secretary to the Government of India**

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Inv.)/(Spl.Inv.)/IT&Audit/RS&PR/  
Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
3. Directorate of O & M Services (Income-tax), Aiwan-E-Ghalib,  
Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Scientific & Industrial  
Research, Technology Bhavan, New Mehrauli Road, New Delhi  
with reference to their O.M. No. **13/2/82-TU.V**  
dated **2.3.1985.**
5. The Joint Secretary & Legal Adviser, Ministry of Law,  
Shastri Bhavan, New Delhi.
6. The Secretary General, National Association of Geographers,  
India, C/o Indian Statistical Institute, Regional Survey  
Unit, 7. S.J.S. Sansanwal Marg, New Delhi-110 016.
7. Comptroller & Auditor General of India (50 copies).
8. Bulletin Section of D.I.(P&PR), New Delhi (5 copies).

*Girish Dave*  
**( Girish Dave )**  
**Under Secretary to the Government of India**

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